

ture of Rs. 39.66 crores has been reported upto December, 1982.

An allocation of Rs. 15.71 crores has been made for the year 1983-84. The Central Arid Zone Research Institute, Jodhpur is also doing excellent work in the field of preservation and protection of the desert eco-system of Rajasthan.

Provision of a Column in Annual C.R. Form for Scheduled Castes and Scheduled Tribes Employees

10104. SHRIMATI SUMATI ORAON : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in conformity with the recommendations of the Commission for Scheduled Castes and Scheduled Tribes made in its Report for 1979-80, Government have already issued necessary instructions to various Union Ministries/Departments/State Governments to provide a column in Annual Confidential Report form to enable the reviewing officers to given an assessment of the attitude of the reporting officers towards the Scheduled Castes and Scheduled Tribes employees working under them ;

(b) if so, how many Union Ministries/ Central Government Departments/Union Territory Administration have so far adopted this system ; and

(c) whether Government propose to effect the implementation of this system by all offices under Central Government ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VEKATASUBBAIAH) : (a) Yes, Sir. In so far as Ministries/Departments of Central Government are concerned, instructions were issued in this regard.

(b) As the instruction issued to all Ministries/Departments are meant to be acted upon by them, this information is not monitored centrally.

(c) In view of the reply at (b) above, no separate action is called for in this regard. All Ministries/Departments are expected to implement government instructions.

Complaints registered with Delhi Police

10105. SHRI BHEEKHABHAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that generally the complaints coming to the notice of police are not registered for various reasons and only because of that decrease in various types of incidents is shown in the record ; and

(b) if not, the number of complaints received since 1 January, 1982 and the number of F.I.Rs. registered and the number of cases instituted in Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) No, Sir.

(b) The number of complaints, including verbal complaints, received between 1-1-82 to 15.4.83 was 98341 and the number of cases instituted on them are 35261 IPC cases and 11878 under the Local and Special Laws.

Development Authorities in Tribal Areas in States

10106. SHRI GIRIDHAR GOMANGO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some States had started the Development Authorities comprising of a District and Region as a unit in tribal areas of their State ;

(b) if so, the names of such Development Authorities and the States therefor ;

(c) difference between the Development Authorities and the Integrated Development Project Agencies under the Tribal Sub-Plan ;

(d) whether some States also propose to create Development Authorities for better coordination and developmental administration ;

(e) if so, the names of the States and the Authority thereof ; and